## **COURT - I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 32 OF 2016 AND APPEAL NO. 33 OF 2016 & IA NO. 86 OF 2016

Dated: 31<sup>st</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Jindal Stainless (Hisar) Ltd. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for Appellant(s) : Mr. Amit Kapur

Mr. Apporva Misra Mr. Devasish Marwah

Counsel for the Respondent(s) : Ms. Himangini Mehta

for R.2 & 3

## **ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on *01.08.2017 at 2.30 p.m.* 

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

pr/kt